

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 216
03/271 & 272/ND/2018

IN THE MATTER OF:

M/s. Ahmedabad Vadodara Expressway Company Ltd.

... APPLICANT/PETITIONER

SECTION

U/s 271/272

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Jalaj Srivastava

For the IT Department : Mr. Kunal Sharma and Ms. Zehra Khan, Standing
Counsels for Income Tax Department

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 12.06.2023.

Sd/-
(Court Officer)